	Annexure-7												
	Name of the Corporate Debtor: Lalith Gangadhar Constructions Private Limited; Date of commencement of CIRP: 26/04/2022; List of Creditors as on: 16/05/2023												
List of operational creditors (Government Dues)													
	Details of claimant		Details of claim received		Details of claim admitted					Amount of			
Sl No	Department	Government	t Date of receipt	Amount claimed	Amount of claim admitted Nature of claim		Whether	% of	Amount of	any mutual	Amount of	Amount of	
							related	voting	contingent	dues that	claim under	claim not	Remarks, if any
								share in	claim	may be set	verification	admitted	
							party:	CoC		off			
	Department	Government					share in		may be set			Remarks, if	

SI No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Office of the assistant commissioner of Income Tax	Central	16-06-2022	5,56,126	5,56,126	Unsecured	NO	NA	NIL	NIL	1	-	
	Employee's State Insurance Corporation	State	09-02-2023	57,981	57,055	Unsecured	NO	NA	NIL	NIL		926	It is verified on best estimate basis due to lack of information with the undersigned and absence of any confirmation or response from the erstwhile management of the Corporate Debtor
	TO	6,14,107	6,13,181						-	926			